

Sl. No.	Name of RRB	State	Total Loans disbursed
46.	Allahabad UP GB	Uttar Pradesh	2170.96
47.	GB of Aryavart	Uttar Pradesh	4453.59
48.	Baroda Uttar Pradesh GB	Uttar Pradesh	2745.93
49.	Kashi Gomati Samyut GB	Uttar Pradesh	1129.29
50.	Prathama GB	Uttar Pradesh	2855.70
51.	Purvanchal Bank	Uttar Pradesh	2342.00
52.	Sarva UP GB	Uttar Pradesh	1649.02
		TOTAL	17346.49
53.	Uttarakhand GB	Uttarakhand	585.22
		TOTAL	585.22
54.	Bangiya GB	West Bengal	1173.80
55.	Paschim Banga GB	West Bengal	853.86
56.	Uttarbanga KGB	West Bengal	561.27
		TOTAL	2588.93
		GRAND TOTAL	115189.08

Source: NABARD

India Mauritius Double Taxation Avoidance Agreement

573. DR. CHANDAN MITRA: Will the Minister of FINANCE be pleased to state:

(a) the present status of the outstanding issues relating to India-Mauritius Double Taxation Avoidance Agreement (DTAA);

(b) the details of changes proposed by India in DTAA along with the response of Mauritius on the changes proposed by India; and

(c) the time by when an amended DTAA is likely to be finalized and implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) Outstanding issues relating to the existing Double Taxation Avoidance Agreement (DTAA) are under negotiation between India and Mauritius through the mechanism of Joint Working Group (JWG). The last JWG meeting between India and

Mauritius was held from 29th June to 1st July, 2015 in New Delhi to discuss outstanding issues.

(b) India has proposed changes in the existing DTAA to address concerns relating to treaty abuse, round tripping of funds, double non-taxation and revenue loss. Both sides are working bilaterally to resolve these issues.

(c) DTAA negotiations with a treaty country being bilateral in nature, finalization of negotiations and amendment, if any, to the DTAA are subject to mutual agreement by both the countries. Hence, no timeline for the same can be provided.

Loan waiver to industrialists

574. SHRI GULAM RASOOL BALLYAWI: Will the Minister of FINANCE be pleased to state how many big industrialists were given the relief of loan waiver, during 2014 and 2015?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): Reserve Bank of India (RBI) has intimated that they have no information about the relief of loan waiver, during 2014 and 2015.

Group Insurance Scheme for MPs

575. SHRI DILIPBHAI PANDYA: Will the Minister of FINANCE be pleased to state:

(a) whether there is any Group Insurance Scheme for serving/retired Members of Parliament;

(b) if so, the details thereof and if not, reasons therefor;

(c) whether Government is contemplating to introduce any Group Insurance Scheme for serving/retired Members of Parliament; and

(d) if so, the details thereof and by when it will be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) to (d) As per the information furnished by Ministry of Parliamentary Affairs, there is no Group Insurance Scheme for Members of Parliament / Ex. Members of Parliament. The Ministry has further informed that there is no such proposal under their consideration.